

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE POONCH

No:- 23/80/Adm.

Date:- 30.6.22

ORDER

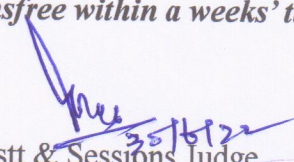
: In compliance to the Hon'ble High Court Order No.724 of 2022/ Psy dated 28.06.2022 and in the interest of administration and the smooth functioning of the courts located in District Poonch the following transfers/ adjustments of Junior Assistants are hereby made as under -

1. Sh. Jaswant Singh Jr. Asstt. is adjusted as Civil Clerk in the Court of Spl. Mobile Magistrate Poonch against the post of civil clerk fallen vacant due to transfer of Mohd Rafi, with additional charge of copyist.
2. Sh. Mohd Hasaq Jr. Asstt. is adjusted as Criminal Clerk in the Court of Munsiff JMIC Mendhar against available vacancy due to transfer of Shabaz Ahmed.
3. Sh. Javed Iqbal Jr. Asstt. is adjusted as Civil Clerk in the Court of Munsiff JMIC Mendhar against available vacancy due to transfer of Mehmood Hussain.
4. Sh. Masood Hussain Jr. Asstt. is adjusted as Civil Clerk in the court of Sub-Judge Surankote against the available vacancy, due to transfer of Abhilash Choudhary.
5. Sh. Asif Kirmani Jr. Asstt. is adjusted as Criminal clerk in the court of Munsiff Distt. Mobile Magistrate (T) Poonch against the available vacancy, due to transfer of Sh. Mohd Ahsen.
6. Sh. Shabaz Ahmed Jr. Asstt. is adjusted as Receipt & Dispatch clerk in the court of Pr. District & Sessions Judge Poonch against the available vacancy, due to transfer of Sh. Masood Hussain.
7. Mst. Asma Bukhari Jr. Asstt. is adjusted as Judicial clerk in the court of Tehsildar Executive Magistrate Poonch against the available vacancy, due to transfer of Pankaj Chargoira.
8. Sh. Mushtaq Ahmed Jr. Asstt. is adjusted as Criminal clerk in the court of Munsiff Addl. Spl. Mobile Magistrate Surankote against the available vacancy, due to transfer of Faizan Ayoub Mir, with additional charge of Copyist.
9. Sh. Mohd Ahsen Jr. Asstt. is adjusted as Criminal clerk in the court of Spl. Mobile Magistrate Poonch against the available vacancy, due to transfer of Sh. Mushtaq Ahmed.
10. Sh. Mehmood Hussain Shah Jr. Asstt. is adjusted as Copyist in the court of Munsiff Distt. Mobile Magistrate (T) Poonch against the available vacancy, due to transfer of Mst. Asma Bukhari.

All the presiding officers are directed to relieve the transferee within a weeks' time.

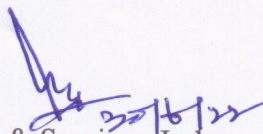
No:- 485-92/1925TP

Dated:- 30-06-2022


Pr. Distt & Sessions Judge,
Poonch
**Pr District & Sessions Judge
Poonch**

Copy to the :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir and Ladakh at Srinagar for information
2. Sub-Judge Surankote.
3. Special Mobile Magistrate Poonch
4. District Mobile Magistrate (T) Poonch
5. Munsiff Mendhar
6. Munsiff Addl. Spl. Mobile Magistrate Surankote.....
7. Tehsildar Executive Magistrate Poonch
for information and Compliance
8. System Officer E-court for uploading
9. Order File


Pr. Distt & Sessions Judge,
Poonch
**Pr District & Sessions Judge
Poonch**